

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3617
TO BE ANSWERED ON 16.03.2020**

PARA-MEDICAL CADRES IN ESIC

3617. SHRI VINAYAK RAUT:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that Employee's State Insurance Corporation (ESIC) has recently declared certain para-medical cadres/posts as dying cadre;**
- (b) if so, the details thereof including the total number of posts likely to be abolished; and**
- (c) whether it is also a fact that present incumbents would not get their promotion as a result of this decision and if so, the reasons therefor?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): Employees' State Insurance Corporation (ESIC) has reviewed recruitment regulations (RRs) of various Para-Medical cadres to keep apace with development of Medical Services and conform to organizational and professional requirements. On review, the following posts were identified as dying cadres:

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- 1. Tailor,**
- 2. Linen Keeper,**
- 3. Laundry Operator,**
- 4. Head Laundry Operator,**
- 5. Laundry Supervisor,**
- 6. Laundry Manager,**
- 7. Boiler Attendant,**
- 8. Auxiliary Nurse Midwife,**
- 9. Jr. Technician (Orthotic),**
- 10. Electrician,**
- 11. Dark Room Assistant,**
- 12. Nursing Orderly,**

The Corporation in its 178th meeting held on 13-09-2019 has approved to declare the above para-medical cadres/posts as dying cadres.

(c): The promotional avenues for the present incumbents of aforesaid posts have not been closed. The direct recruitment for these posts will not be made in future against the vacancies arising, and after retirement of the present incumbents, the posts/cadres will stand abolished. The promotional avenue for the said post will be available as per the RRs of the hierarchy posts and the existing instructions in the matter.
